

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 1, 2007

No. 648 /JR(S)/2007

The Court's Notification No. 287/ JR(S)/ 2007 dated 31.5.2007, regarding posting of Sri **Ashok Kumar-IV**, Additional District & Sessions Judge, Moradabad as Additional District & Sessions Judge/ Special Judge, Moradabad vice Sri Liaqat Ali-I, is hereby cancelled.

No. 649 /JR(S)/2007

Sri **Vijay Kumar**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Moradabad vice Sri Liaqat Ali-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Moradabad against the special court created for trying cases under the said Act.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 148 /JR (S)/2007: Allahabad: Dated: June 1, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judge, Moradabad. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post in the afternoon of 5th June, 2007 and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.

12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Moradabad. (Information available on E-mail).

**BY ORDER OF THE COURT,
Sd/-**

**(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**